

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:4168
ANSWERED ON:19.02.2014
PROTECTION OF GOOD SAMARITANS
Hegde Shri. K. Jayaprakash

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether proper legal provisions are in place to protect bystanders or good Samaritans, who help injured persons on the road from being subjected to prolonged legal formalities and court procedures and if so, the details thereof;
- (b) whether the Government proposes to introduce a national legislation for the protection of good Samaritans, who help those in distress, from any kind of legal or procedural hassles;
- (c) if so, the details thereof and if not, the reasons therefor; and
- (d) the steps taken by the Government in this regard?

Answer

MINISTER OF LAW AND JUSTICE AND COMMUNICATIONS AND INFORMATION TECHNOLOGY
(SHRI KAPIL S1BAL)

- (a) to (d): The information is being collected and will be laid on the Table of the House.